

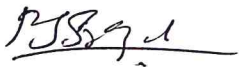

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :  
PETITION NUMBER : IND/1611/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : LLOYD INSULATIONS INDIA LTD  
NAME OF THE RESPONDENT(S) : CETHAR LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. J. Pishikul P. J. Singanal	for Request	
2.	K. K. MURRAY VILARSON	for Respondent	

**ORDER**

Counsel for both the parties present. Counsel for the respondent sought time to get instructions. Counsel for the respondent is directed to file counter in the matter. Put up on **16.06.2017 at 02.30 P.M.**

  
(Ch. Md. Shariief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)